GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:852 ANSWERED ON:29.07.2010 CANADIAN ASSISTANCE FOR FPI Singh Shri Bhola

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has entered into an agreement with Canada for assistance in food processing zone recently;
- (b) if so, the details thereof; and
- (c) the benefits likely to be derived through implementation of this agreement?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

- (a) The Ministry of Food Processing Industries has not entered into an agreement with Canada for assistance in food processing zone. However, Ministry of Agriculture has an MoU with Government of Canada in the field of agriculture and allied sectors which was signed on 13.1.2009 for a period of five years.
- (b) The following areas of mutual interest have been identified under the MoU:
- i) Knowledge exchange on emerging technologies;
- ii) Agricultural marketing;
- iii) Animal development.
- (c): Canada has advanced technologies for processing, preservation, storage, controlled atmosphere storage and value addition of cereal grains, pulses and oilseeds. India can make use of the time tested post harvest technologies that are being used in Canada for reducing the losses in the post harvest system and for producing value added food products.